

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 123
Appeal No. 846/252/ND/2019

IN THE MATTER OF:

Income Tax Officer
Vs

Appellant

ROC & (M/s Proactive Digital Media Pvt. Ltd.)

Respondent

Order under Section 252.

Order delivered on 13.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant	:	
For the ROC	:	Mr. Alok Pandey, AROC
For the ITD	:	Mr. Zoheb Hossain, Sr. St. Counsel Mr. ParthSemwal, Jr. St. Counsel

ORDER

Learned Counsel for the appellant seeks and is granted time to complete service through publication and file service affidavit.

List on 16.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)